

National Company Law Tribunal
Allahabad Bench
Allahabad

5 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016.

NAME OF THE COMPANY: M/s Deena Nath Pandey & Ors.

v/s

M/s Saket Surgical (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.	Suresh Chandra	Resp No. 4, 88		
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2.	Udai Chandani	Petitioners		
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Suresh Chandra
28/9/16
Udai Chandani
28/9/16

Order dated 28.09.2016

5(ND)/2016 M/s Deena Nath Pandey & Ors. v/s Saket Surgical
(India) Pvt.Ltd.& Ors.

At request of Learned counsel for petitioner Mr. Udai Chandani time is extended for publication of notice to Respondents to two weeks and the matter be listed on 27.10.2016.

V. S. R. Avadhani

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi

Harihar P. Chaturvedi, Member (Judicial)